GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2787

TO BE ANSWERED ON THE 22ND DECEMBER, 2021/ 01 PAUSHA, 1943 (SAKA) REGISTRATION PROCESS OF FCRA FOR NGOs

2787. DR. KANIMOZHI NVN SOMU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has cancelled the FCRA registration of various NGOs particularly run by minority institutions and individuals from minority communities in Tamil Nadu during the last two years;
- (b) if so, the details thereof;
- (c) whether there is an inordinate delay in the process of registration of FCRA of the NGOs from Tamil Nadu;
- (d) if so, the details thereof and the list of NGOs already granted FCRA registration and those which are pending; and
- (e) the effective measures taken by Government to expedite the process of FCRA registration by various NGOs from Tamil Nadu?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): This Ministry does not maintain community wise data on FCRA Association.
- (b): Question does not arise.
- (c): No, Sir.
- (d): The details of Associations granted FCRA registration certificate are already available on the FCRA web Portal of the Ministry of Home Affairs.

As on 15th December, 2021, 172 applications of NGOs from Tamil Nadu are pending for FCRA registration.

(e): The work of registration for entire country is progressing with normal pace.